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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

21.7.2007

Mr. Y.K. Sharma, is present for the applicant.
None is present for the respondents.

Mr. Y.K. Sharma, learned counsel for the applicant requested that as a very very special case, this C.A. may be heard by a D.B. This request is accepted however, it is made clear to the learned counsel that such request should not be made common. Put up before the D.B. for admission on 23.8.2007.

Request
not
filed
S

R.Bhandari -
(R.R. Bhandari)
Administrative Member

OA No. 189/2006

Date of order: 02.08.2007

Mr. Y.K. Sharma, counsel for applicant.
Mr. Kamal Dave, counsel for respondents.

At the request of learned counsel for the applicant this O.A. be consigned to record and the same may be revived if any request is made on behalf of any of the party.

T
[Tarsem Lal]
Administrative Member

K.S.
(Kuldip Singh)
Vice Chairman

21/8/84

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R/
 Dk
 For re kernel Date
 03/8/84 (Dk)